

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 23<sup>rd</sup> November, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 98/2017(CZ) <b>(M.A.No.476/17)</b>	Niranjan Singh & 2 Ors. Vs State of Madhya Pradesh & Anr.	Mr. Rohit Sharma, Adv.	
2.	<b>(M.A.No.508/17)</b> in Original Application No. 116/2017(CZ)	Sunil Soni Vs State of MP & 6 Ors.	Mr. Aditya Vijay Singh, Adv.	
<b>AFTER NOTICE</b>				
3.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Ms. Parul Bhadoria Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
<b>FOR ADMISSION</b>				
4.	Original Application No. 130/2017(CZ)(THC) <b>(W.P.No.15488/16)</b>	Veni Shankar Upadhyaya Vs State of MP & Ors.	Mr. Navneet Dubey, Adv. for Petitioner	
5.	Original Application No. 131/2017(CZ)(THC) <b>(W.P.No.8169/11)</b>	Ashfaque Ahmed Vs State of MP & Ors.	Mr. Avinash Zargar, Adv. for Petitioner	
6.	Original Application No. 95/2017(CZ) <b>(M.A.No.392/17)</b>	Shiv Lal Salvi & Ors. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
7.	Appeal No. 38/2017(CZ) <b>(M.A.No.503/17)</b>	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankarShrivastava, Adv.	
8.	Appeal No. 39/2017(CZ) <b>(M.A.No.504/17)</b>	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankarShrivastava, Adv.	
<b>FOR COMPLETION OF PLEADINGS</b>				
9.	Original Application No. 106/2015(CZ) <b>(M.A.No.731/16)</b> <b>(M.A.No.802/16)</b> <b>(M.A.No.803/16)</b> <b>(M.A.No.1062/16)</b> <b>(M.A.No.1063/16)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	

10.	Original Application No. 88/2015(CZ)	Babulal Jajoo ( <i>Samodi Pond</i> ) Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
11.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. DharamveerSharma,Adv. Mr. Mayank Shrivastava,Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv.	
12.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. DharamveerSharma,Adv. Mr. Sachin K. Verma, Adv. Mr. Vivek Choudhary, Adv. Ms Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR HEARING</b>				
13.	Appeal No. 25/2017(CZ)	Prasoon Kumar Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv.	
14.	Appeal No. 26/2017(CZ) <b>(M.A.No.378/17)</b>	Ruchir Mayank Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
15.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr.Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv	

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